

NOTIFICATION
PART-A

The following transfers and postings of officers of Judicial Department in the cadre of Senior Civil Judge, are ordered in the interest of public service, to take effect from January 02, 2017:

Sl. No.	Name of the Officer	Present Charge	Charge to which posted
1	2	3	4
01	Sri. Prithviraj Vernekar	II Addl. Senior Civil Judge, Vijayapura.	I Addl. Senior Civil Judge, Vijayapura. (Vacant Court)
02	Sri. Gudi Vasudev Radhakant	III Addl. Senior Civil Judge and JMFC., Vijayapura.	II Addl. Senior Civil Judge, Vijayapura. (Vice Sri. Prithviraj Vernekar – transferred)
03	Sri. Mallari Chidambarao Nadagouda	Senior Civil Judge and JMFC, Hirekerur.	Services are placed at the disposal of the Government for being appointed as Member Secretary, District Legal Services Authority, Raichur. (Newly created Post – vide G.O. No. LAW 9 LAD 2012 dated 01.03.2013)
04	Sri. Hattikal Prabhu.S.	Prl. Senior Civil Judge and JMFC, Hunsur. (ON REQUEST)	LVI Addl. Chief Metropolitan Magistrate, Bengaluru City. (Newly created Court – vide G.O.No.LAW 137 LCE 2014 dated 26.03.2015)
05	Sri.Satish J. Bali	X Addl. Judge, Court of Small Causes, Bengaluru City.	LVII Addl. Chief Metropolitan Magistrate, Bengaluru. (Newly created Court – vide G.O.No.LAW 137 LCE 2014 dated 26.03.2015)

06	Smt. Sudha Sethuram Onkar	Senior Civil Judge, Gangavathi, Koppal District. (ON REQUEST)	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Home & Transport, Commerce & Industries & Youth Services Department, M.S. Building, Bengaluru. (Vice Sri. H.Gopala-krishna-transferred)
07	Sri. Abdul Rahim Hussain Shaikh	II Addl. Senior Civil Judge, Bagalkot.	Services are placed at the disposal of the Government for being appointed as Member Secretary, District Legal Services Authority, Bagalkot. (Newly created Post – vide G.O. No. LAW 9 LAD 2012 dated 01.03.2013)
08	Sri. S.Nataraj	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chikkaballapura.	LVIII Addl. Chief Metropolitan Magistrate, Bengaluru. (Newly created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
09	Smt.Anitha G	Senior Civil Judge and JMFC., Gowribidanur. (ON REQUEST)	Senior Civil Judge, Gangavathi, Koppal District. (Vice Smt. Sudha Sethuram Onkar – transferred)

PART-B

The following Civil Judges who have been promoted to officiate as Senior Civil Judges are transferred and posted to the charges noted against their names at column No.4 below, in the interest of public service, to take effect from January 02, 2017:-

Sl. No.	Name of the Officer	Present Charge	Charge to which posted
1	2	3	4
01	Smt.M.S.Shashikala	Prl. Civil Judge and JMFC., Channarayapatna.	Senior Civil Judge and JMFC., Mudigere, Chikkamagaluru District. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
02	Sri. Mallikarjuna Appasaheb Ambi @ Ambli	Civil Judge and JMFC., Nippani.	Senior Civil Judge and JMFC., Ramdurg, Belagavi District. (Vacant Court)
03	Sri. Umesh S. Atnure	Civil Judge and JMFC., Sandur.	Addl. Senior Civil Judge and JMFC., Mudhol, Bagalkot District. (Newly created Court – vide G.O.No.LAW 137 LCE 2014 dated 26.03.2015)
04	Smt. Nagamani. V	Prl. Civil Judge and JMFC-II Court, Hassan.	Senior Civil Judge and JMFC., Ron, Gadag District. (Vacant Court)
05	Smt. Shubha	JMFC Court, Mandya.	Senior Civil Judge and JMFC., Yelburga. Koppal District. (Vacant Court)
06	Smt. Dakshayini. G.K.	Civil Judge and JMFC., Arkalgud.	Senior Civil Judge and JMFC., Kalghatgi, Dharwad District. (Newly created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
07	Sri. Nagesh Korga Moger	Civil Judge and JMFC., Basavana Bagewadi.	III Addl. Senior Civil Judge and JMFC., Vijayapura. (Vice Sri. Gudi Vasudev Radhakant–transferred)

08	Sri. M. Purushothama	Prl. Civil Judge, Mangaluru.	Senior Civil Judge and JMFC., Sullia, D.K.Mangaluru District. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
09	Smt. Preeth. J	Prl. Civil Judge and JMFC., Kundapur.	Senior Civil Judge and JMFC., Shikaripur, Shivamogga District. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
10	Sri. Manjunath. D.R.	Prl. Civil Judge and JMFC., Gokak.	Senior Civil Judge and JMFC., Shiddlaghatta, Chikkaballapura District. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
11	Smt. Shilpa. A.G.	Prl. I Civil Judge, Mysuru.	V Addl. Judge, Court of Small Causes-cum- Addl. C.M.M., Bengaluru City. (Vacant Court)
12	Smt. Fairoza Hanifsab Ukkali	Prl. Civil Judge and JMFC., Hosakote.	Addl. Senior Civil Judge and JMFC., Gubbi, Tumakuru District. (Newly created Court – vide G.O.No.LAW 137 LCE 2014 dated 26.03.2015)
13	Sri. Umesha. H.K.	Prl. Civil Judge and JMFC., Kollegal.	Addl. Senior Civil Judge and JMFC., Sindagi, Vijayapura District. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014 dated 26.03.2015)
14	Sri. Raju. N.	Deputy Registrar, City Civil Court, Bangalore.	Senior Civil Judge and JMFC., Gowribidanur, Chikkaballapura District. (Vice Smt. Anitha G. – transferred)

15	Sri. Mahantesh Sangappa Dargad	Prl. Civil Judge and JMFC., Khanapur.	II Addl. Senior Civil Judge, Bagalkot. (Vice Sri. Abdul Rahim Hussain Shaikh – transferred)
16	Sri. Yamanappa Karehanumanthappa	Civil Judge and JMFC., Hadagali.	II Addl. Senior Civil Judge and JMFC., Bidar. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014 dated 26.03.2015)
17	Smt. Deepa. G.	JMFC-III Court, Mysuru.	Prl. Senior Civil Judge and JMFC, Hunsur, Mysuru District. (Vice Sri. Hattikal Prabhu.S. – transferred)
18	Sri. Amarnath. K.K.	Civil Judge and JMFC., Narasimharajapura.	Addl. Senior Civil Judge, U.K.Karwar. (Vacant Court)
19	Sri. Sandeep Salian	Prl. Civil Judge and JMFC., Thirthahalli.	Senior Civil Judge and JMFC., Navalgund, Dharwad District. (Newly Created Court – Vide G.O.No.LAW 135 LCE 2014, dated 04.04.2015)
20	Sri. Chandrashekhar Prabhappa Dididi	Civil Judge and JMFC., Holenarasipura.	Senior Civil Judge and JMFC., Gundlupet, Chamarajanagar Dist., (Newly Created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
21	Smt. Shainey. K.M.	Prl. Civil Judge and JMFC., Mudhol.	Senior Civil Judge and JMFC., Aurad, Bidar District. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
22	Sri. Lokesha	Prl. Civil Judge and JMFC., Gubbi.	II Addl. Senior Civil Judge & JMFC, Chikkaballapura. (Newly created Court – vide G.O.No.LAW 137 LCE 2014 dated 26.03.2015)

23	Sri. Ibrahim M. Mujawar	Prl. Civil Judge, Puttur.	Addl. Senior Civil Judge & JMFC, Hangal, Haveri District. (Newly created Court – vide G.O.No.LAW 137 LCE 2014 dated 26.03.2015)
24	Smt. Reshma Kalakappa Goni	Civil Judge and JMFC., Mundagod.	Senior Civil Judge & JMFC, Banahatti, Bagalkot District. (Newly created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
25	Sri. Girmallappa Ramappa Shettar	Civil Judge and JMFC., Sedam.	Senior Civil Judge, Aland, Kalaburagi District. (Vacant Court)
26	Sri. Girisha. B.K.	Prl. Civil Judge and JMFC., Challakere.	Senior Civil Judge and JMFC., Kundgol, Dharwad District. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
27	Smt. Mamatha. D	Prl. Civil Judge, Davanagere.	IV Addl. Senior Civil Judge and JMFC., Dharwad. (Newly Created Court – vide G.O.No.LAW 15 LCE 2010,dated 12.01.2011)
28	Sri. Namadev Kamanna Salamantapi	Civil Judge and JMFC., Jewargi.	Senior Civil Judge and JMFC., Shahapur, Yadgir District. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
29	Smt. Shilpa. H.A.	Prl. Civil Judge and JMFC., Sirsi.	Senior Civil Judge & JMFC, Haliyal, U.K.Karwar District. (Newly created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)

30	Sri. Subramanya. N	Assistant Secretary, Karnataka State Legal Services Authority, Bengaluru.	X Addl. Judge, Court of Small Causes, Bengaluru City. (Vice Sri.Satish J. Bali – transferred)
31	Sri. Kuruvatteppa Somanna Rotter	Prl. Civil Judge and JMFC., Anekal.	III Addl. Senior Civil Judge and JMFC., Tumakuru. (Newly Created Court – vide G.O.No.LAW 112 LCE 2012 dated 28.12.2012)
32	Sri. Parashuram F Doddamani	JMFC-II Court, Shivamogga.	Senior Civil Judge and JMFC., Somwarpet, Kodagu-Madikeri District. (Newly Created Court – vide G.O.No.LAW 135 LCE 2014, dated 30.05.2016)
33	Sri. Raghavendra. D	Civil Judge and JMFC., Chamarajanagar.	Senior Civil Judge and JMFC., Bhatkal, U.K.Karwar District. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
34	Sri. K.M. Puttaswamy	Civil Judge and JMFC., Hangal.	Senior Civil Judge and JMFC, Hirekerur, Haveri District. (Vice Sri. M.C.Nada- gouda – transferred)
35	Sri. Kiran Kumar D. Wadigeri	Prl. Civil Judge and JMFC., Nelamangala.	Senior Civil Judge and JMFC., Chikkanayakanahalli, Tumakuru District. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
36	Sri. P.J. Parameshwara	Prl. Civil Judge and JMFC., Holalkere.	Senior Civil Judge and JMFC., Pavagada, Tumakuru District. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)

37	Sri. Saheel Ahmed Shamshuddin Kunnibhavi	Prl. Civil Judge and JMFC., Athani.	Senior Civil Judge and JMFC., Ankola, U.K.Karwar District. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
38	Smt. K. Lakshmi	Prl. Civil Judge and JMFC., Chikkodi.	IV Addl. Senior Civil Judge and JMFC., Belagavi. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
39	Smt. Bhavani. L.J.	JMFC Court, Davanagere.	Addl. Senior Civil Judge and JMFC., Chamarajanagar. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014 dated 26.03.2015)
40	Sri. Kumara. G	Civil Judge and JMFC., Sankeshwar.	Senior Civil Judge & JMFC, Jewargi, Kalaburagi District. (Newly created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)

BY ORDER OF THE HIGH COURT,

Sd/-

(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL.

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for
favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

01. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru City and all the concerned Prl. District and Sessions Judges, with a request to make necessary arrangements for relief of the Officers concerned and to send proposal for concurrent appointment to the Courts which will become vacant due to above transfers.

02. The Officers at Sl.Nos.1, 2, 4, & 5 of PART-A and Sl.Nos.1 to 14, 16 to 29, 31 to 33 and 35 to 40 of PART-B of the notification with a direction to get themselves relieved from the present charge of their posts and proceed to take charge of their new posts.
03. The Officers at Sl.Nos.3, 6 and 7 of PART-A of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts on January 02, 2017.
04. The Officer at Sl.No.8 of PART-A and Sl.No.30 of PART-B of the notification with a direction to get themselves relieved from the present charge of their posts, only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on January 02, 2017.
05. The Officer at Sl.No.9 of PART-A and Sl.No.15 & 34 of PART-B of the notification with a direction to get themselves relieved from the present charge of their posts only after relief of the Officers at Sl.No.6, 7 & 3 of PART-A of the notification, respectively and then proceed to take charge of their new posts on January 02, 2017.
06. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
07. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
08. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
09. The Accountant General in Karnataka, Bengaluru.
10. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
11. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
12. The Registrar General/Registrar (Recruitment)/Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Computers)/Registrar (Admn.)/Registrar (Review and Statistics)/Registrar (Infrastructure & Maintenance)
13. The Central Project Co-Ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
14. The Additional Registrar General, Dharwad and Kalaburagi Benches of High Court of Karnataka.
15. The Deputy Registrar-cum-P.S. to Hon'ble Chief Justice.
16. All the Private Secretaries to the Hon'ble Judges.

17. The Director, Karnataka Judicial Academy, Bengaluru.
18. The Director, Bengaluru Arbitration Centre, Khanija Bhavan, Bengaluru.
19. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
20. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
21. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
22. The Section Officers of GOB-II/ HVC/HCB/HCE/HCL/LCBS & RSB Branches of this office.
23. Spare copy.